

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SCANA COLOR (INDIA) LIMITED ("SCIL")

The details subsequent to the completion of the Offer made vide Public Announcement ("PA") dated 23.01.2007 and corrigendum to PA dated 02.02.2007 and 27.07.2007 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 ("Regulations") are as under:

1.	Name of the Target Company	Scana Color (India) Limited (Regd. Office: 125, T.V. Industrial Estate, Opposite Hind Cycles, Pandurang Budhakar Marg, Worli, Mumbai - 400 025. Tel.: 022-3293 4546; Fax No.: 022-6725 1166)		
2.	Name of the Acquirers including PAC	Mr. Rajesh G. Mehta and Mrs. Bhavna R. Mehta PAC – Nil.		
3.	Name of the Manager to the Offer	Aryaman Financial Services Ltd., Mumbai		
4.	Name of the Registrar to the Offer	System Support Services, Mumbai		
5.	Date of Opening of the Offer	August 10, 2007 (Friday)		
6.	Date of Closure of the Offer	August 29, 2007 (Wednesday)		
7.	Details of Acquisition (All % based on Voting Capital)	Proposed in the Offer	Actuals	
a.	Offer Price (including interest)	Rs. 7.30/-	Rs. 7.30/-	
b.	Shareholding of Acquirers prior to MOU/PA	4,40,000 (14.67%)	4,40,000 (14.67%)	
c.	Shares acquired through MOU	6,88,600 (22.95%)	6,88,600 (22.95%)	
d.	Shares acquired in the Open Offer	6,00,000 (20.00%)	28,000 (0.93%)	
e.	Size of open Offer (No of Shares X Offer price)	Rs. 43,80,000/-	Rs. 2,04,400/-	
f.	Shares if any acquired after PA but 7 working days prior to Closure of Offer	Nil	Nil	
g.	Post Offer Shareholding of Acquirers including PACs, if any	17,28,600 (57.62%)	11,56,600 (38.55%)	
h.	Pre and Post offer Shareholding of Public including erstwhile Promoter i.e. those who are not Parties to the Agreements.	Pre Offer 18,71,400 (62.38%)	Post Offer 12,71,400 (42.38%)	Pre Offer 18,71,400 (62.38%) Post Offer 18,43,400 (61.45%)
8.	Date of dispatch of consideration and delay if any.	September 03-04, 2007 (Monday - Tuesday). No delay.		
9.	Position of Escrow Account	Manager to the Offer has written to the respective bank to release bank guarantees.		
10.	Status of Investor complaints	No investor complaints have been received in respect of the Offer.		

MANGER TO THE OFFER	REGISTRAR TO THE OFFER
 Aryaman Financial Services Ltd. 62, B-Wing, Mittal Tower, Nariman Point, Mumbai – 400 021. Tel: (022) 2284 5716 / 2282 6464 Fax: (022) 2283 1564 E-mail: info@afsl.co.in / aryaman_limited@rediffmail.com Website: www.afsl.co.in Contact Person: Mr. Amit Kumar / Mr. Deepak Biyani	 System Support Services 209, Shivai Industrial Estate, 89, Andheri – Kurla Road, Sakinaka, Andheri (East), Mumbai – 400 072. Tel: 022-28500835 / 3097 4826; Fax: 022-28501438 Email: sysss72@yahoo.com Contact Person: Mr. Mahendra Mehta / Mr. Zoeb Sutarwala.

Issued on behalf of Acquirers by the Manager to the Offer	
Name of the Acquirers	Address
Mr. Rajesh G. Mehta Mrs. Bhavna R. Mehta	C-901, Panchsheel Heights Mahavir Nagar, Kandivali (West) Mumbai – 400 067.

The Acquirers accept the responsibility for the information contained in this Public Announcement and also for the obligations of acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 1997 and subsequent amendments made thereof.

This Public Announcement would also be available on SEBI website: www.sebi.gov.in

Place: Mumbai

Date : September 05, 2007